

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:600
ANSWERED ON:23.11.2009
LEASING OF PORT LAND AND ASSETS
Balram Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has given port land and assets to private sector companies on lease;
- (b) if so, the details thereof;
- (c) the revenue earned by the Government as a result thereof during each of the last three years and the current year, port-wise; and
- (d) the criteria adopted by the Government for the purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

- (a): Yes, Madam.
- (b): Port-wise details of the port land and assets leased to private sector companies may be seen in Annexure-I.
- (c): Details of revenue earned during each of the last three years and the current year, port-wise may be seen at Annexure-II.
- (d): The land is leased to various users as per land policy guidelines, as applicable at the time of lease, issued by the Ministry of Shipping.